



GOVERNMENT OF GOA GENERAL ADMINISTRATION DEPARTMENT SECRETARIAT, PORVORIM, GOA- 403 521, FAX- 2419753

No.37/2/2020-GAD-III/ 5416

Dated:-14/04/2020 25 ChaitraSaka 1942

Read :-OrderNo.37/2/2020-GAD-III/5411 dated 12/04/2020.

ORDER

On 24th March, 2020, the National Disaster Management Authority directed the Ministries/Departments of Government of India, State Government and State Authorities to take measures for ensuring social distancing so as to prevent the spread of COVID-19 in the country. These measures are in the force for a period of 21 days w.e.f. 25th March, 2020.

Considering the fact that the strict social distancing measures need to be implemented for a further period to contain the spread of COVID-19, the National Authority, in exercise of powers under Section 6(2) (i) of the Disaster Management Act, 2005, directs the Ministries/Departments of Government of India, State Governments and States Authorities to continue the same measures for social distancing upto 3rd May, 2020.

In view of the above Order No.37/2/2020-GAD-III/5411 dated 12/04/2020 is kept in abeyance with immediate effect, until further orders.

However, all the officers of All India Services, Goa Civil and Police Services, other Goa General Services, Head of Departments and Officers of equivalent rank and Officials of the rank of Junior Engineer and above of the respective Departments shall continue to attend regular office duties w.e.f. 15/04/2020 while the remaining Government employees shall work from home and be available on telephone and electronic means of communication at all times. They should attend office, if called for and if any exigency of work demands.

Shmlekar

These instructions shall not apply to the offices and employees engaged in essential/emergency services and those directly engaged in various activities of the Government, for measures being taken to control spread of COVID-19. They shall continue those duties, as assigned, till further orders.

This issues with the approval of the competent authority.

Shurlelcar (Shripad Arlekar) Under Secretary (GA)

To :-

- 1) All Secretaries to Government, Secretariat, Porvorim.
- 2) All Head of Departments/Offices/Corporations/Autonomous Bodies, etc.
- 3) All Offices of Ministers/Speaker/Deputy Speaker/Leader of Opposition.
- 4) Guard File.
- 5) Office copy.